

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4195  
ANSWERED ON:21.12.2005  
DEATH SENTENCE TO ALLEGED SPY IN PAKISTAN  
Singh Kunwar Rewati Raman

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether an Indian has been awarded death sentence in Pakistan on the ground of alleged spying;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a) - (c) Shri Sarabjit Singh, an Indian, has been awarded death sentence in Pakistan for his alleged involvement in bomb blasts in Lahore and Faisalabad in 1990. Three other Indian nationals, Shri Kripal Singh, Shri Kashmir Singh and Shri Gopal Singh, are also reported to have been awarded death sentence. Details in respect of these three prisoners are yet to be confirmed as consular access has not been granted to them.

Shri Sarabjit Singh was sentenced to death by the Court of Special Judge (STA) [Anti-Terrorism Court], Lahore in July 1991. The death sentence was upheld by the Pakistan Supreme Court in a review petition in August 2005.

The High Commission of India has been approaching the Ministry of Foreign Affairs of Pakistan to provide consular access to all Indian prisoners lodged in different jails in Pakistan. Shri Sarabjit Singh was provided consular access on 30 August 2005. The High Commission is also in touch with the Defence Counsel of Shri Sarabjit Singh who has filed an appeal petition in the Pakistan Supreme Court. The issue of Shri Sarabjit Singh has also been raised at a political level with the Pakistan Government.